

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.1466/2001

New Delhi, this 18th day of December, 2001

Hon'ble Shri M.P. Singh, Member(A)

1. Ms. Geeta Rani
G-1615, Jahangirpuri, Delhi
2. Durga Lal
E-1447, Jahangirpuri, Delhi
3. Kailash Poddar
E-1447, Jahangirpuri, Delhi
4. Rajesh Kumar
2087/6D, Gali No.19
Prem Nagar, New Delhi

.. Applicants

(By Shri Pramod Gupta, Advocate)

versus

Govt. of NCT of Delhi, through

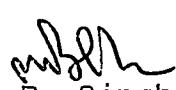
1. Principal Secretary
Health & FW Dept, IP Estate, Delhi
2. Director of Health Services
E Block, Saraswati Bhavan, New Delhi
3. Medical Superintendent
BJRM Hospital
Jahangirpur, New Delhi

.. Respondents

(By Mrs. Meera Chhibber, Advocate)

ORDER(oral)

Learned counsel for the applicants seeks permission to withdraw this case. The OA is accordingly dismissed as withdrawn. No costs.


(M.P. Singh)
Member(A)

/gtv/